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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated. 11.04.07

Mr. S.R. Mohapatra, Ld. Counsel for the Applicant
wants to withdraw this O.A. ~~Prayer is allowed.~~ ^{By Subsisting so, he has}
also filed a memo on 11.4.07. in this regard.
Hence, O.A. is accordingly dismissed as withdrawn.

~~Copy of this order to the parties.~~

Adi.

^{nm}
MEMBER (ADMN.)

VICE-CHAIRMAN